

< ITEM NO.22

REGISTRAR COURT. 2

SECTION IIIA

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal No(s). 9105/2013

MRITUNJAY SHARMA

Appellant(s)

VERSUS

C.I.T AGRA

Respondent(s)

Date : 13/08/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vijay Kumar,Adv.
Ms. Aparna Jha,Adv.

For Respondent(s)

Mr. Awadhesh Kumar Singh,Adv.
Mrs. Anil Katiyar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

ch four The learned counsel for the appellant shall within a period of
weeks file the affidavit of valuation, failing whi
appropriate orders shall follow on the next date.
List again on 30.10.2015.

MG

(M K HANJURA)
Registrar

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.08.14
15:49:21 SCT
Reason: